

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1066 OF 2018, 1067 OF 2018 & 1068 OF 2018 IN
DFR NO. 2640 OF 2018

Dated: 24th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Brindavan Hydropower Private Limited ... **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2

ORDER

Another one week time is extended for compliance of the office objections regarding payment of court fees as requested as a last chance.

List the matter on **03.10.2018.**

(S.D. Dubey)
Technical Member
Pr/kt

(Justice N.K. Patil)
Judicial Member